

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1970
ANSWERED ON:03.08.2001
FINANCIAL ASSISTANCE TO J & K FOR DRUG ABUSE
VISHNU DATT

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government of Jammu and Kashmir had requested the Union Government for financial assistance on evolving Master Plan for Drug Abuse Control in the State;
- (b) if so, the quantum of financial assistance sought by the Government of Jammu and Kashmir for this purpose;
- (c) whether the Union Government have released the funds;
- (d) if so, the details thereof;
- (e) if not, the reasons thereof; and
- (f) the time by which the funds are likely to be released?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

- (a): No request from the State Government of Jammu and Kashmir for financial assistance under the Master Plan for Drug Abuse Control has been received by the Government of India.
- (b),(c),(d),(e) & (f) : Do not arise.